

RAJYA SABHA

Tuesday, the 17th August, 2010/26th Shravana, 1932 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

RE: MPS SALARY BILL

MR. CHAIRMAN: Question No. 321. ...*(Interruptions)*...

श्री राजनीति प्रसाद (बिहार) : सर, MPs की सैलरी के बिल का क्या हुआ? ...*(व्यवधान)*... सर, MPs की सैलरी के बिल का क्या हुआ? यह एक महत्वपूर्ण बिल था और वहां पर ...*(व्यवधान)*...

श्री सभापति : प्लीज ...*(व्यवधान)*... आप बैठ जाइए! ...*(व्यवधान)*...

श्री राजनीति प्रसाद : सर, MPs की सैलरी के बिल का क्या हुआ? ...*(व्यवधान)*...

MR. CHAIRMAN: Please. ...*(Interruptions)*...

श्री नरेश चन्द्र अग्रवाल (उत्तर प्रदेश) : सर, अखबारों के माध्यम से हमें ...*(व्यवधान)*...

श्री सभापति : आप लोग बैठ जाइए ...*(व्यवधान)*... राजनीति जी, आप बैठ जाइए! ...*(व्यवधान)*...

श्री नरेश चन्द्र अग्रवाल : जिन मंत्रियों ने विरोध किया है, उन्हें ...*(व्यवधान)*...

DR. MANOHAR JOSHI (Maharashtra): What about the statement on the autonomy to Kashmir? ...*(Interruptions)*...

MR. CHAIRMAN: Joshiji, you know the procedure. ...*(Interruptions)*... Please take it up through appropriate notice for a discussion. ...*(Interruptions)*...

DR. MANOHAR JOSHI: All parties are expected to explain their opinion on this. ...*(Interruptions)*... My party is totally opposed to this ...*(Interruptions)*... Therefore, we expect that the Government must take action and a statement by the Prime Minister is required.

श्री सभापति : आप लोग प्लीज बैठ जाइए! प्लीज... राजनीति जी, प्लीज बैठ जाइए!

श्री राम कृपाल यादव (बिहार) : सर, माननीय सदस्य ने एक महत्वपूर्ण मामले की तरफ आपका ध्यान आकृष्ट किया है। यह बहुत महत्वपूर्ण मामला है।

MR. CHAIRMAN: Please take it up through appropriate procedure. ...*(Interruptions)*... Thank you very much.

श्री राजनीति प्रसाद : सभी आदमी यहां पैसे वाले नहीं आए हैं। ...*(व्यवधान)*...

श्री सभापति : राजनीति जी, आप बैठ जाइए प्लीज ...*(व्यवधान)*...

श्री राजनीति प्रसाद : सभी आदमी यहां करोड़पति नहीं हैं। सबके पास हवाई जहाज नहीं है। ...*(व्यवधान)*...

MR. CHAIRMAN: Please take it up through appropriate procedure. ...*(Interruptions)*...

श्री सभापति : देखिए, आप अपना ...*(व्यवधान)*...

श्री राजनीति प्रसाद : यहां हवाई जहाज वाले भी हैं और दूसरे लोग भी हैं। अगर महंगाई है, तो क्या महंगाई हम लोगों के लिए नहीं है?

श्री सभापति : देखिए प्लीज ...*(व्यवधान)*...

प्रो. एस.पी. सिंह बघेल (उत्तर प्रदेश) : माननीय सभापति जी, इनकी बात को सुन तो लिया जाए।

श्री सभापति : देखिए, आपके बोलने से क्या फायदा है जब कुछ रिकार्ड पर पर नहीं जा रहा है? ...*(व्यवधान)*...

श्री राजपाल सिंह सैनी : *

MR. CHAIRMAN: This is the Question Hour, so we will take up Questions only. ...*(Interruptions)*...

डा. अखिलेश दास गुप्ता : *

श्री सभापति : आप बैठ जाइए प्लीज ...*(व्यवधान)*...

डा. अखिलेश दास गुप्ता : *

श्री सभापति : देखिए, आप बैठ जाइए प्लीज। ...*(व्यवधान)*...

डा. अखिलेश दास गुप्ता : *

श्री सभापति : आप बैठ जाइए प्लीज। ...*(व्यवधान)*... Nobody is hearing anyone. ...*(Interruptions)*... Can order be restored in the House? ...*(Interruptions)*... Let a notice be there and then we will take it up. ...*(Interruptions)*... Question No. 321. I request hon. Members to allow the Question Hour to proceed. ...*(Interruptions)*...

*Not recorded.

Just one minute. ...*(Interruptions)*... Please resume your places. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, if you permit me, as the hon. Members have raised the question of the salaries and allowances of the Members of Parliament, the Report of the Joint committee has been received by the Government and it is under its consideration. As the hon. Members are aware, it will be made effective from the beginning of the 15th Lok Sabha Session. So, whenever the Bill is passed, it will have its retrospective effect. ...*(Interruptions)*...

MR. CHAIRMAN: Thank you. ...*(Interruptions)*... That is enough. ...*(Interruptions)*... Rajniti, that is enough.

That is enough. Rajniti, that's enough, ...*(Interruptions)*... No more interventions. ...*(Interruptions)*... Please allow the Question Hour to proceed. नरेश जी, आप बैठ जाइए। ...*(व्यवधान)*...

श्री नरेश चन्द्र अग्रवाल : सर, मैं बैठ जाऊंगा लेकिन ...*(व्यवधान)*...

श्री सभापति : आप बैठ जाइए प्लीज। ...*(व्यवधान)*...

श्री नरेश चन्द्र अग्रवाल : माननीय वित्त मंत्री जी कृपया इतना बता दें कि जो अखबारों में छपा है ...*(व्यवधान)*... वे कब तक निर्णय लेंगे? ...*(व्यवधान)*... सर, इतना स्पष्ट होना चाहिए कि वे कब तक निर्णय लेंगे। ...*(व्यवधान)*...

श्री बलबीर पुंज (उड़ीसा) : मंत्रिमंडल की बैठक में जो चर्चा होती है, उसको मीडिया में क्यों लीक किया जाता है? ...*(व्यवधान)*...

MR. CHAIRMAN: Please don't raise extraneous questions.

SHRI BALBIR PUNJ: The media knows which Minister said what in the Cabinet meeting. Why is it leaked to the media? I just want to ask the Minister how such things are leaked.

MR. CHAIRMAN: The Minister have given an authoritative statement.

प्रो. एस.पी. सिंह बघेल : सर, यह protocol का मामला है। ...*(व्यवधान)*... एक रुपया कम स्वीकार नहीं किया जाएगा। ...*(व्यवधान)*... यह protocol का मामला है। यह लिखा हुआ है। यह कानून है। ...*(व्यवधान)*...

श्री सभापति : आप किस कानून की बात कर रहे हैं? ...**(व्यवधान)**...

प्रो. एस.पी. सिंह बघेल : यह मान-सम्मान की बात है। ...**(व्यवधान)**...

श्री सभापति : यह किस कानून की बात कर रहे हैं? ...**(व्यवधान)**... We are not discussing this matter. ...**(Interruptions)**... Please allow the Question Hour to proceed. ...**(Interruptions)**...

डा. अखिलेश दास गुप्ता (उत्तर प्रदेश) : क्या सरकार उसका contradiction करती है? क्या वह सही है जो अखबारों में छपा है? ...**(व्यवधान)**... क्या वह सही है? ...**(व्यवधान)**...

MR. CHAIRMAN: Please. This is not the time for it. नहीं आप बैठ जाइए प्लीज। देखिए आप बैठ जाइए। Please put your supplementary question. आप बैठ जाइए प्लीज।

SHRI BALBIR PUNJ: Our anguish is, why the Cabinet decisions are leaked out to the journalists outside. ...**(Interruptions)**...

MR. CHAIRMAN: Please.

SHRI BALBIR PUNJ: That is the issue, Sir.

MR. CHAIRMAN: You are insinuating matters.

DR. AKHILESH DAS GUPTA: Sir, it is a serious issue. It is a humiliation. वे बिल्कुल सही बात कर रहे हैं। ...**(व्यवधान)**... पूरे Members of Parliament का सवाल है ...**(व्यवधान)**...

श्री सभापति : आप बैठ जाइए। The matter is under consideration. ...**(व्यवधान)**...

डा. अखिलेश दास गुप्ता : जैसा अखबारों में आया है, ऐसा लगता है कि मੈम्बर्स ऑफ पार्लियामेंट भीख मांग रहे हैं। ...**(व्यवधान)**... ऐसा लग रहा है कि संसद सदस्य भीख मांग रहे हैं। ...**(व्यवधान)**... आप पूरे देश के अंदर साबित करना चाहते हैं कि संसद सदस्य भीख मांग रहे हैं? ...**(व्यवधान)**...

MR. CHAIRMAN: Please. ...**(Interruptions)**... We have a lot of business to transact today. ...**(Interruptions)**...

प्रो. एस.पी. सिंह बघेल : रूल्स violate न हों। ...**(व्यवधान)**... कैबिनेट सेक्रेटरी के बराबर हों। ...**(व्यवधान)**...

MR. CHAIRMAN: Will you please resume your seats and allow the Question Hour to proceed?
...(Interruptions)... Please do not violate the rules of procedure. Do not speak unless you are called.
Please sit down. ...(Interruptions)...

प्रो. अनिल कुमार साहनी (बिहार) : सभापति महोदय, हम लोग अपना पैसा मंत्री लोगों को देने के लिए तैयार हैं। ...(व्यवधान)... आप वह पैसा मंत्री लोगों को दे दीजिए। ...(व्यवधान)... हम लोगों का पैसा मिनिस्टर लोगों को दे दिया जाए। ...(व्यवधान)...

ORAL ANSWERS TO QUESTIONS

Increase in selling prices of CNG

*321. SHRI RAJKUMAR DHOT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that price of Compressed Natural Gas (CNG) has been raised three times in the last three years;
- (b) if so, the details thereof;
- (c) the factors responsible for increase in selling prices of CNG and the international and import price of this product at that time;
- (d) the production cost of indigenous CNG and the administrative cost involved therein; and
- (e) the steps taken to bring down the cost of CNG?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASAD): (a) to (e) A statement is laid on the table of the house.

Statement

(a) to (e) CNG is sold by City Gas Distribution (CGD) Companies, which are not Central Public Sectors Undertakings (CPSUs). The retail price of CNG in any city is fixed by the CGD entity operating in that city.

The price of CNG depends on various factors. CGD Companies determine the selling price of CNG on the basis of *inter alia* the cost of gas from various supply sources, trunk transportation tariff, local distribution charges, setting up of compressor stations & dispensers, operating expenses, administrative cost and applicable taxes & duties. Variation in any of these factors may lead to appropriate changes in retail selling price of CNG.